

COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 80 of 2016

Dated: 22nd September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bangalore Electricity Supply Co. Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Muthu Kumar for
Mr. Ashok Bannidinni

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit for R.1

ORDER

Learned counsel for the appellant is stated to be unwell.

List the matter on **20.10.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson